

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

2

CP NO. 379/2008 IN
OA NO. 66/2002

New Delhi, this the 24th day of November, 2008

HON'BLE SHRI L.K. JOSHI, VICE CHAIRMAN (A)
HON'BLE SMT. MEERA CHHIBBER, MEMBER (J)

Dr. Ravi Dutta Sharma
Son of Shri C.L.Sharma
Resident of Neelkanth Apartments
Plot No.49, Sector-13, Rohini,
Delhi-85.

... Applicant

(By Advocate: Sh. M.M.Sudan)

Versus

1. Shri Rakesh Mehta
The Chief Secretary,
Govt. of NCT of Delhi,
Indraprastha Sachivalaya,
I.P.Estate, New Delhi.
2. Dr. G.Narender Kumar
The Secretary cum Director Technical Education
Directorate of Training and
Technical Education,
Muni Maya Ram Marg,
Pitampura, Delhi.

... Respondents

(By Advocate: Sh. Ajesh Luthra)

ORDER (ORAL)

Hon'ble Shri L.K.Joshi, Vice Chairman (A)

Learned counsel for Respondents has produced an order dated 20.11.2008 by which the order dated 16.12.2002 in OA-66/2002 of this Tribunal has been complied with. Copy of this order has been given to the counsel for Applicant also. With this, Contempt Petition is closed. Notices are discharged.



(MRS. MEERA CHHIBBER)
Member (J)
'sd'



(L.K. JOSHI)
Vice Chairman (A)